

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 31 of 2021 in Comp. App. (AT) (Ins) No. 994 of 2019	Draeger India Pvt. Ltd. Vs. Mahesh Chowdappa	Manoj Khatri	Rajashree B

For Directions

2.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta	Aditya Nayyar	Nipun Gautam-IRP
3.	Comp. App. (AT) (Ins) No. 653 of 2021	With Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar

For Admission (After Notice)

4.	I.A. No. 2651 of 2021 in Comp. App. (AT) (Ins) No. 1225 of 2019	Abhay Mehta Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	Abhinav Gupta-R1 Dhawal Deshpande-R2 Geeta Lundwani
5.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
6.	Competition App. (AT) No. 15 of 2021	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff	Balaji Subramanian
7.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh	Aman Baroka Sagardeep Rathi-R2, R3 & R4 Vaibhav Arora-R4

8.	Compensation Application (AT) No. 01 of 2021 in Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Sagardeep Rathi Aman S. Baroka Armaan Gupta-R2 & R3 Vaibhav Arora-R4
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For Hearing

9.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar
10.	Comp. App. (AT) (Ins) No. 589 of 2021 & I.A. No. 1739 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah
11.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	CA Jigar Shah PCS Dhiren R Dave
12.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	B.S. Bagga-R6 to R11 R.S. Singh-R22 Nitin Chauhan
13.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
14.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha-COC Saurabh

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By order of Hon'ble Chairperson
-sd/-
Registrar